

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:4984
ANSWERED ON:23.04.2015
OUTSTANDING DEBTS
Venkatesh Babu Shri T.G.

Will the Minister of TEXTILES be pleased to state:

- (a) whether textile sector in the country is greatly suffering from outstanding debts;
- (b) if so, the details thereof;
- (c) whether the Government has provided/proposed any relief to the textile sector/ weavers to overcome debt crisis particularly those who have committed suicides;
- (d) if so, the details thereof, State-wise; and
- (e) the other steps taken by the Government for the expeditious restructuring of the textile industry in the country and to relieve the weavers from their debt burden?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a) to (e): The textile industry has been facing a number of challenges such as high cost of finance, lack of modernisation in weaving and processing sectors, shortage of skilled manpower, low productivity, etc. which are often leading to debt burden.

With a view to relieve debt burden in the unorganized Handloom sector, a Revival, Reform & Restructuring (RRR) package for Handlooms was launched on 24.11.2011 for the Cooperative Societies and individual weavers which continued till 28.2.2014. Rs.741.03 crore was released as central share to National Bank for Agriculture and Rural Development (NABARD) during the year 2011-12, 2012-13, 2013-14 and 2014-15. Rs.153.87 crore was released to the States. A total of 39 apex weavers cooperative societies, 9642 primary weavers cooperative societies, 6310 self-help groups and 54,226 individual weavers were found eligible under the scheme with a total financial implication of Rs.1089.90 crores.

In the organized Textile Industries assistance by way of capital subsidy, interest subsidy is being provided under the Technology Upgradation Fund Scheme (TUFS).